# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1988 ANSWERED ON 31<sup>ST</sup> JULY, 2025

### **CONVERTING SH-213 AND 232 INTO NH**

# †1988. SHRI SANJAY UTTAMRAO DESHMUKH:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

## be pleased to state:

- (a) whether the Government has formulated any policy for converting State Highways (SHs) into National Highways (NHs), if so, the number of SHs in Maharashtra proposed to be converted into NHs thereof;
- (b) whether the Government proposes to convert SH-213 (Digras-Pusad) and SH-232 (Pusad-Umarkhed) in Yavatmal district of Maharashtra into an NH, if so, the details thereof;
- (c) whether the Government also has any plan to upgrade these roads to the standards of NHs,
- (d) if so, whether any proposal has been submitted to the Union Government in this regard, if so, the details thereof;
- (e) whether the Government would prioritise the decision in view of the geographical, industrial and social importance of the said routes, if so, the details thereof; and
- (f) the timeline and budget provision for converting SHs into NHs in Maharashtra?

#### **ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (f) State roads, including State Highways (SHs), are declared as National Highways (NHs) from time to time on the basis of well-established broad principles, including:
  - i. Connecting adjacent countries, National Capital with State Capitals / mutually the State Capitals, major ports, and ports identified for development by the Ministry of Ports, Shipping & Waterways, large industrial centers or tourist centers.
  - ii. Roads having important strategic requirement in hilly and isolated area.
- iii. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.
- iv. Roads which help in opening up large tracts of backward area and hilly region.
- v. Synergy with PM GatiShakti National Master Plan (NMP).

Government receives proposals from various State Governments / UTs, including from the State of Maharashtra, from time to time, for declaration / upgradation of State roads, including SHs, as new NHs. Decisions are taken based on the broad principles of declaration of NHs, requirement of connectivity, traffic density, inter-se priority and synergy with PM GatiShakti National Master Plan (NMP).

At present, declaration of SH-213 (Digras-Pusad) and SH-232 (Pusad-Umarkhed) in Yavatmal district of Maharashtra as NH is not under consideration.

Responsibility for development and maintenance of State Roads including State Highways lies with concerned State Government.

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